

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 200/2014**

IN THE MATTER OF:

M.C. Mehta

.....APPLICANT

VERSUS

Union of India & Ors.

...RESPONDENTS

INDEX

<u>S.NO.</u>	<u>PARTICULARS</u>	<u>PAGE NO.</u>
1.	AFFIDAVIT ON BEHALF OF ADDITIONAL SECRETARY (ENVIRONMENT), STATE OF UTTARAKHAND IN COMPLAINE OF ORDER DATED 05.11.2024	1-4
2.	<u>ANNEXURE-A</u> COPY OF RELEVANT PAGE OF NOTARY REGISTER	5

Filed By

Dated : 12.02.25

K. P. Gautam
Advocate
Supreme Court of India
Reg. No. D/119/98



[KAUSHAL GAUTAM]
Additional Advocate General for the State of Uttarakhand /
Respondent
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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

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IN

**AFFIDAVIT ON BEHALF OF ADDITIONAL
SECRETARY (ENVIRONMENT), STATE OF
UTTARAKHAND**

In

OA No. 200/2014

M.C. Mehta

Applicant

Versus

Union of India and Ors.

Respondents

Affidavit of Kahkashan Naseem, aged about 44 years, D/o Late Shri Abdul Sattar Ansari, presently posted as Additional Secretary, Department of Environment Conservation and Climate Change, Government of Uttarakhand, Dehradun.



[Signature]
Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

- 1) That the deponent is presently posted as the Additional Secretary (Environment), Government of Uttarakhand and is competent to sign and swear the instant Affidavit.
- 2) That the above noted O.A. was listed for hearing on 05.11.2024 wherein the learned National Green Tribunal was pleased to pass the following order:

“

4. So-called compliance affidavit by Ms. Kahkashan Naseem, Additional Secretary (Environment), State of Uttarakhand has been filed. This affidavit is not verified. The last two paragraphs relating to the verification by the deponent and by the advocate have been kept blank. Prima facie, it appears that the affidavit has not been executed by following the proper procedure. Therefore, the Additional Secretary (Environment), (deponent of the said affidavit) will disclose on affidavit if she had signed in the register of the notary at the time of execution of the affidavit and if yes the details such as serial no., register no., and page no. of that register in which the signatures were affixed.

.....”

- 3) That in compliance of the above noted directions of the Hon'ble Tribunal, deponent discloses that she had herself signed in the register of the notary at the time of execution of the Affidavit.
- 4) That the signature and details were put at Serial No. 167, dated 03.11.2024 in the name of Kahkashan Naseem, aged about 44



years D/o Late Shri Abdul Sattar Ansari, presently posted as Additional Secretary, State of Uttarakhand, Dehradun.

- 5) That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

Deponent

Verification: -

I, Ms. Kahkashan Naseem, do hereby solemnly affirm and verify on oath that the contents of the above affidavit in paragraph nos. 1, 2, 3, 4 and 5 are true to my personal knowledge, which I believe to be true. Nothing material has been concealed and no part of it is untrue. So help me God.



Deponent

I, Devang Mishra, Advocate, do hereby identify Ms. Kahkashan Naseem from her Aadhar Card No. 682960131688 who has produced the records of the case before me and I am satisfied that she is the same person as alleged.

Devang

Devang Mishra

Advocate

UP 23273/2023

Solemnly affirmed before me on this 31 day of January, 2025 at Dehradun at about 11.10 AM/PM by the deponent who has been identified by the aforesaid person.

I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.



SR. No. 07
Date... 31-01-2025

Notary

This affidavit is sworn before me by
shri.. Kahkashan Naseem
who is identified by Shri Devang Mishra Adv.
at Dehradun on 31-01-2025
Virender Singh
Advocate & Notary Dehradun

Date. _____
Page No. _____

Date. _____
Page No. _____

S.N.	Date	Affidavit
156	30-10-24	Shyam Sunder Kapoor aged about 58 years s/o of C.S. Kapoor presently posted as Divisional officer U.P. Dehra Dun. Department

S.N.	Date	Affidavit
167	3-11-24	Kohkashan aged about 44 years s/o, A.S. Ansari presently posted as Additional SE secretary stat of U.K. Dehra Dun. Department

S.N.	Date	Affidavit
168	3-11-24	Ramvir Singh Chauhan s/o Ratan Singh Chauhan aged about 54 years s/o Chakrata Dehra Dun. Department

[Faint handwritten notes and bleed-through from the reverse side of the page are visible in this section.]

Shyam Sunder Kapoor

[Signature]
3/11/24

[Signature]
3/11/24